

**SECTION IV  
IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION**

**INTERLOCUTARY APPLICATION NO. 7 OF 2016**

(Application for permission to file Impleadment)

WITH

**INTERLOCUTARY APPLICATION NO. OF 2016**

(Application for Modification)

WITH

**INTERLOCUTARY APPLICATION NO. OF 2016**

(Application for exemption from filing Official Translation)

IN

**CIVIL APPEAL NO. 4437 OF 2009**

M. P. State Road Transport Corp.

....Appellant

**VERSUS**

Manoj Kumar & Anr.

....Respondents

**OFFICE REPORT IN DISPOSED OF MATTER**

The instant appeal alongwith connected matters was allowed vide this Court's order dated 29.08.2016 {Reportable in 2016 (8) Scale 292}.

It is submitted that Mr. Prashant Kumar, Advocate has on 09.09.2016 filed an application for permission to file impleadment alongwith Vakalatnama/memo of appearance on behalf of applicants to implead them as party respondents. The application has been registered as I.A. No. 7 and placed with appeal paperbooks.

Mr. Prashant Kumar, Advocate has also on 09.09.2016 filed an application for modification of this Court's order dated 29.08.2016 alongwith application for exemption from filing Official Translation and the same as unregistered are placed with appeal paperbooks.

The applications above mentioned are listed before the Hon'ble Court with this Office Report for orders.

Dated this the 29<sup>th</sup> day of September, 2016.

**Sd/-  
ASSISTANT REGISTRAR**

**Copy to:**

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**ASSISTANT REGISTRAR**